

[Shri K. Hanumanthaiya]
section (3) of section 21 of the
Railway Protection Force
Act 1957.

- (ii) A statement (Hindi and English versions) showing reasons for delay in laying the above Notification

[Placed in Library See No. IT 1960/72]

SHRI JYOTIRMOY BOSU (Diamond Harbour) I have submitted a note about Mr Hanumanthaiya's statement that the number of train accidents this year upto the end of February showed a marked increase

MR SPEAKER You can not raise these things when Papers are laid

SHRI JYOTIRMOY BOSU Would he clarify that point?

MR SPEAKER Papers are laid with prior permission

SHRI JYOTIRMOY BOSU I sought your permission

MR SPEAKER No discussion please

SHRI JYOTIRMOY BOSU In my notice I have sought a clarification as to what is the reason for the marked increase in the train accidents this year

MR SPEAKER You can ask a question, but don't raise it when Papers are being laid

LAW COMMISSION REPORT ON OFFENCES AGAINST THE NATIONAL SECURITY

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI NITIRAJ SINGH CHAUDHARY): I beg to lay on the Table a copy of the Forty-Third Report of the Law Commis-

sion on offences against the national security. [Placed in Library. See No. LT—1961/72]

STATEMENT ETC ON LIMA MEETING OF GROUP OF '77'

SHRI L. N. MISHRA : I beg to lay on the Table a statement (Hindi version) on the Lima Meeting of the Group of '77' along with a copy of the Declaration, Principles and the Lima Programme of Action [Placed in Library See No. LT—1962/72.]

NOTIFICATION RE MANAGEMENT (SRI BHARATHI MILLS LTD), PONDICHERRY AND REVIEW AND ANNUAL REPORT OF NATIONAL TEXTILE CORPORATION LTD, NEW DELHI

THE MINISTER OF FOREIGN TRADE (SHRI I. N. MISHRA) On behalf of Shri A. C. George, I beg to lay on the Table—

- (1) A copy of Notification No. S. O. 304(E) (Hindi and English versions) published in Gazette of India dated the 20th April, 1972 regarding management of the Sri Bharathi Mills Limited, Pondicherry, under sub-section (2) of section 18A of the Industries (Development and Regulation) Act, 1951. [Placed in Library See No. LT—1968/72]

- (2) A copy each of the following Papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act 1956 —

- (i) Review by the Government on the working of the National Textile Corporation Limited, New Delhi, for the year 1970-71

- (ii) Annual Report of the National Textile Corporation Limited, New Delhi, for the year 1970-71 along with the Audited Accounts and the Comments of the Comptroller and Auditor General thereon [Placed in Library See No LT-1964/72]

SHRI IYOTIRMOY BOSU I want to know how many of the 12 closed sick mills have been re opened

MR SPEAKER I am not going to allow it You can table a question

SHRI PILOO MODY (Godhra) : When are we then to discuss all these subjects ?

ANNUAL REPORT OF INDIAN INSTITUTE OF TECHNOLOGY, NEW DELHI

THE MINISTER OF EDUCATION AND SOCIAL WELFARE AND CULTURE (PROF. S. NURJI HASAN) On behalf of Shri D. P. Yadav, I beg to lay on the Table—

- (1) a copy of the Annual Report of the Indian Institute of Technology, Delhi, for the year 1970-71
- (2) A statement (Hindi and English versions) explaining the reasons for not laying the Hindi version of the above Report simultaneously [Placed in Library See No LT 1965/72]

12 44 hrs.

STATEMENT RE REPORTED SUICIDE BY DR. V. H. SHAH

THE MINISTER OF AGRICULTURE (SHRI F. A. AHMED) : I beg to lay on the Table...

SHRI ATAL BIHARI VAJPAYEE (Gwalior) Let him read out the statement.

MR SPEAKER How lengthy is it ?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT (SHRI RAJ BAHADUR) : It is a very long four-page statement

SHRI PILOO MODY (Godhra) Because we are going to have a discussion, let him just lay it on the Table.

SHRI F. A. AHMED I beg to lay on the Table a statement regarding reported suicide by Dr V. H. Shah, a scientist of the Indian Agricultural Research Institute, New Delhi

Statement

I deeply regret to inform the Honourable House that Dr V H Shah, Senior Agronomist and Associate Project Co-ordinator, All India Maize Improvement Project, Indian Agricultural Research Institute, New Delhi, passed away as a result of suicide on May 5 1972 I was away from Delhi at the time but my colleague Shri Shinde visited the House of Dr Shah and conveyed to his family the feelings of sincere sorrow and great shock of the Government of India His passing away at the prime of his career when the entire task of leading maize agronomic research in our country had been entrusted to his care only two years ago, is a matter for deep sorrow My Ministry would like to express its utmost concern over this tragedy and I wish to convey the assurance that a thorough study of its implications will be made in order to evolve a better system of recruitment rules and working procedures

Even at the outset, I wish to assure the Honourable Members that my Ministry and the Indian Council of Agricultural Research have not been too happy with the present system of recruitment which neces-